

1	2	3	4
20.	Punjab	1	1
21.	Rajasthan	13	13
22.	Sikkim	1	1
23.	Tamil Nadu	6	6
24.	Tripura	1	1
25.	Uttar Pradesh	35	33
26.	Uttarakhand	3	3
27.	West Bengal	11	11
TOTAL		272	251

Provisions of BRGF guidelines approved by District Planning Committee

2241. DR. K.V.P. RAMACHANDRARAO : Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether it is a fact that under the provisions of the BRGF guidelines, funds are released to the districts against annual action plans duly approved by the District Planning Committee; and

(b) if so, the details of the funds released to the districts in Andhra Pradesh?

THE MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO) : (a) As per the Backward Regions Grant Fund (BRGF) Guidelines the Annual Action Plans prepared by the Panchayats and Urban Local Bodies (ULBs) are consolidated into the District Plan by the District Planning Committee. The Ministry of Panchayati Raj releases funds for the district on the basis of such District Plan duly forwarded by the concerned State Government.

(b) A Statement showing the details of funds released to the 13 backward districts of Andhra Pradesh during the last 3 years and current year is given in the Statement.

Statement

Details of District-wise Funds Released Under Development Grant Component of BRGF during the last three years and current year (as on 10.12.2012) to Andhra Pradesh

(Amount in Rs. Crore)

Sl. No.	Districts	2009-10	2010-11	2011-12	2012-13 (10.12.2012)	Total
1.	Adilabad	26.54	26.54	29.88	18.57	101.53
2.	Anantpur	31.47	31.47	35.80	14.96	113.70
3.	Chittoor	29.00	29.00	32.85	25.50	116.35
4.	Cuddapah	26.50	26.50	29.83	24.05	106.88
5.	Karimanagar	25.92	25.92	28.63	14.23	94.70
6.	Khammam	26.76	26.76	16.65	12.34	82.51
7.	Mahboobnagar	30.56	30.56	34.71	4.92	100.75
8.	Medak	22.63	22.63	25.19	0.00	70.45
9.	Nalgonda	27.05	27.05	30.50	17.49	102.09
10.	Nizamabad	20.70	20.76	22.80	0.00	64.26
11.	Rangareddy	23.19	23.19	25.13	0.00	71.51
12.	Vizianagaram	18.90	18.90	20.70	3.83	62.33
13.	Warrangal	26.06	26.06	27.85	0.00	79.97
TOTAL		335.28	335.34	360.52	135.89	1167.03

Provision of training of elected representatives

2242. DR. K.V.P. RAMACHANDRARAO : Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether it is a fact that the Ministry provides assistance to States for training of Elected Representatives and functionaries of Panchayati Raj Institutions (PRIs);